NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/452/ (IB)/2017

NAME OF THE PETITIONER(S)

: STAR BOXES INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: MOHAN BREWERIES & DISTELLERIES LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. P.R. VANDANA For ANIRUDIT KRISHNANI

COUNSEL FOR PETITIONER ALL

U.Karumkaran

ORDER

Counsel representing both the parties are present and submitted that the matter is almost settled between the parties. They prayed time for filing the joint memo of compromise in view of the settlement. Time extended finally at their request. Put up on 24.11.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

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